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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA.No.302/91 with OA.459/91

Dated this the 9th Day of October, 1995.

Hon'ble Shri N.V. Krishnan, Acting Chairman.  
Hon'ble Dr. A. Vedavalli, Member(J).

D.S. Mishra,  
S/o Shri H.S. Mishra,  
36-D, Pocket 'C',  
Sidhartha Extension,  
New Delhi 110 014. ....Applicant

By Advocate: Shri P.Nath & Co. (though not  
present).

versus

1. Union of India through  
Secretary,  
Ministry of Communications,  
Department of Telecommunication,  
Sanchar Bhawan, Ashoka Road,  
New Delhi 110 001.
2. Director General Telecommunication,  
Sanchar Bhawan, Ashoka Road,  
New Delhi 110 001. ....Respondents

By Advocate: None.

O R D E R (Oral)  
(By Hon'ble Shri N.V. Krishnan)

None for the applicant though called  
twice. On 23.8.95, when none was present,  
notices were directed to be issued to both the  
parties for the next date of hearing on  
28.9.95. On 28.9.95, its turn did not come.  
It remained on board since then. None is  
present today. As notice has already been  
served in respect of the recent hearing and as  
none is present, this OA is dismissed in  
default.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member(J)

N.V. Krishnan  
(N.V. Krishnan)  
Acting Chairman

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